

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 775
TO BE ANSWERED ON 07.02.2024**

ROAD OVER BRIDGE AT BELAGAVI

775. SHRIMATI ANGADI MANGAL SURESH:

Will the Minister of RAILWAYS be pleased to state:

- (a) the reasons behind the abrupt stoppage of the construction of the second lane of the Road over Bridge(RoB) in lieu of LC No: 381 in Belagavi city of Karnataka, particularly, when the first lane of RoB already stands constructed, after due technical approval; and**
- (b) the measures initiated for the early commencement and completion of it, as more than four years have elapsed since its approval?**

ANSWER

**MINISTER OF RAILWAYS, COMMUNICATIONS AND
ELECTRONICS & INFORMATION TECHNOLOGY**

(SHRI ASHWINI VAISHNAW)

(a) & (b): The work of ROB (Road Over Bridge) is sanctioned in lieu of Level Crossing (LC) No: 381 in Belagavi City on cost sharing basis.

This is a 4-lane ROB planned to be constructed in two stages, being executed by Railway on single entity basis. The first two lanes of ROB was commissioned on 12.10.2022. The work of construction of approach towards Belagavi side of another 2-lanes ROB has been taken up.

However the work of construction of approach towards Khanapur side of another 2-lanes of ROB has been stopped as per advice of State Govt. State Govt. has proposed to modify the already approved General arrangement drawing (GAD).

Revised estimate as per proposed modification in GAD has been advised to State Govt. to State Govt. In principle approval for sharing the revised cost is still awaited from State Govt.
